

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/5628/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 3rd November, 2021

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2021/3563/Estt, dtd 01.11.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.11.2021 along with station leave permission from the late afternoon of 02.11.2021, after completion of Court works till the morning of 08.11.2021.** The Chief Judicial Magistrate, Dima Hasao, Haflong and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/5629/A, dated 3.11.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

